2 AI 3 AI 4 AI 5 AI 5 AI 1n 6 AI 7 AS 8 BI 9 CI 11 CI 11 CI 11 CI 12 CI 13 CC 14 CC 15 CC 16 CC 17 CC 18 CC 19 CC 21 CC 22 CI 23 CI 24 CI 25 CI 26 CI 27 CI 28 CI 29 CI 30 CC 31 CC	Case Type  BLAPL- Anticipatory Bail  MLS-Admirality Suits.  BO-Appeal Against High Court Order.  BBA-Appeals under Arbitration Conciliation Act  BP(ICA)-Application Us 34 of the Act involving  Bernational Commercial Arbitration  BP-Petitions under Arbitration and Conciliation Act  B-Admirality Suit.  APL-Bail Application.  BREF-Reference under Central Excise Act.  MAPL-Miscellaneous Applications.  MPAT-Company Act.  MP-Civil Miscellaneous Petition  DA-Appeals against judgement in Comp.Pet.  DAPL-Appl.in pending Proceeding(Comp. Act.)  DNTAC-Appeals against orders in Civil Contempt  DNTAR-Appeals against orders in Crl.Cont.matter  DNTC-Cotempt of Court Cases (Civil contempt)  DNTC-Cotempt Petition in Cuttack Bench  DNTC(CP)-Contempt Petition in Bhubaneswar Bench  DNTR-Proceeding relating to Criminal Contempt  DAR-Criminal Appeals  BLA-Appeal against Judgement/Sentence.  BLLP-Appl.for leave to appeal US 378 Cr.P.C.	Total  1601  11  9  172  3  86  1  3129  1  3285  71  2583  19  2  5  1  10397  28  31  235  112  983  11689  1350
2 AI 3 AI 4 AI 5 AI 5 AI 1n 6 AI 7 AS 8 BI 9 CI 11 CI 11 CI 11 CI 12 CI 13 CC 14 CC 15 CC 16 CC 17 CC 18 CC 19 CC 21 CC 22 CI 23 CI 24 CI 25 CI 26 CI 27 CI 28 CI 29 CI 30 CC 31 CC	MLS-Admirality Suits.  IO-Appeal Against High Court Order.  IBA-Appeals under Arbitration Conciliation Act  IBP(ICA)-Application Us 34 of the Act involving Iternational Commercial Arbitration IBP-Petitions under Arbitration and Conciliation Act IS-Admirality Suit.  APL-Bail Application.  IREF-Reference under Central Excise Act.  IAPL-Miscellaneous Applications.  IPAT-Company Act.  IP-Civil Miscellaneous Petition IDA-Appeals against judgement in Comp.Pet. IDAPL-Appl.in pending Proceeding(Comp. Act.)  IDNTAC-Appeals against orders in Civil Contempt IDNTAR-Appeals against orders in Crl.Cont.matter  IDNTC-Cotempt of Court Cases (Civil contempt)  IDNTC(CPC)-Contempt Petition in Cuttack Bench IDNTC(CPC)-Contempt Petition in Bhubaneswar Bench IDNTR-Proceeding relating to Criminal Contempt IDNTR-Proceeding relating to Criminal Contempt IDNTR-Orginal Petition (Companies Act.)  ISA-Criminal Appeals  ISA-Criminal Appeals	11 9 172 3 86 1 3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
3 Al 4 Al 5 Al 5 Al In 6 Al 7 Al 8 Bl 9 Cl 110 Cl 111 Cl 112 Cl 113 Cl 114 Cl 115 Cl 116 Cl 117 Cl 118 Cl 119 Cl 120 Cl 121 Cl 120 Cl 130 Cl 140 Cl 150 Cl 170 Cl 180 Cl 190 Cl 1	IO-Appeal Against High Court Order. IBA-Appeals under Arbitration Conciliation Act IBP(ICA)-Application Us 34 of the Act involving Iternational Commercial Arbitration IBP-Petitions under Arbitration and Conciliation Act IS-Admirality Suit. IAPL-Bail Application. IREF-Reference under Central Excise Act. IAPL-Miscellaneous Applications. IPAT-Company Act. IP-Civil Miscellaneous Petition IDA-Appeals against judgement in Comp.Pet. IDAPL-Appl.in pending Proceeding(Comp. Act.) IDNTAC-Appeals against orders in Civil Contempt IDNTAR-Appeals against orders in Crl.Cont.matter IDNTC-Cotempt of Court Cases (Civil contempt) IDNTC-Cotempt Petition in Cuttack Bench IDNTC(CPC)-Contempt Petition in Bhubaneswar Bench IDNTR-Proceeding relating to Criminal Contempt IDNTR-Proceeding relating to Criminal Contempt IDNTR-Orginal Petition (Companies Act.) ISA-Criminal Appeals ISLA-Appeal against Judgement/Sentence.	9 172 3 86 1 3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
4 AI 5 AI 1n 6 AI 7 AS 8 BI 9 CI 110 CI 11 CI 12 CI 13 CC 14 CC 15 CC 16 CC 17 CC 18 CC 19 CC 22 CI 23 CI 24 CI 22 CI 23 CI 24 CI 25 CI 26 CI 27 CI 28 CI 29 CI 30 CC 31	ABA-Appeals under Arbitration Conciliation Act ABP(ICA)-Application Us 34 of the Act involving Abernational Commercial Arbitration ABP-Petitions under Arbitration and Conciliation Act ABP-Petitions under Arbitration and Conciliation Act ABP-Bail Application. ABP-Bail Application. ABP-Bail Application. ABP-Civil Miscellaneous Applications. ABP-Civil Miscellaneous Petition ABP-Civil Miscellaneous Petition ABP-Appeals against judgement in Comp.Pet. ABP-Appl.in pending Proceeding(Comp. Act.) ABP-Appl.in pending Proceeding(Comp. Act.) ABP-Appeals against orders in Civil Contempt ABP-Cotempt of Court Cases (Civil contempt) ABP-Cotempt of Court Cases (Civil contempt) ABP-COP-Contempt Petition in Cuttack Bench ABP-Proceeding relating to Criminal Contempt ABP-Orginal Petition (Companies Act.) ABP-Criminal Appeals ABA-Criminal Appeals	172 3 86 1 3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
5 Al In 6 Al Al 7 A 8 Bl 9 Cl 10 Cl 11 Cl 12 Cl 13 Cl 14 Cl 15 Cl 16 Cl 17 Cl 18 Cl 17 Cl 18 Cl 17 Cl 18 Cl 19 Cl	REP(ICA)-Application Us 34 of the Act involving ternational Commercial Arbitration REP-Petitions under Arbitration and Conciliation Act REP-Retitions under Arbitration and Conciliation Act REP-Bail Application. REF-Reference under Central Excise Act. MAPL-Miscellaneous Applications. MPAT-Company Act. MP-Civil Miscellaneous Petition DA-Appeals against judgement in Comp.Pet. DAPL-Appl.in pending Proceeding(Comp. Act.) DNTAC-Appeals against orders in Civil Contempt DNTAR-Appeals against orders in Crl.Cont.matter DNTC-Cotempt of Court Cases (Civil contempt) DNTC(CPC)-Contempt Petition in Cuttack Bench DNTC(CPC)-Contempt Petition in Bhubaneswar Bench DNTR-Proceeding relating to Criminal Contempt DNTR-Proceeding relating to Criminal Contempt DPET-Orginal Petition (Companies Act.) RA-Criminal Appeals RLA-Appeal against Judgement/Sentence.	3 86 1 3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
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6 Af 7 A5 8 BI 9 Cf 10 Cf 11 Cf 11 Cf 12 Cf 13 Cf 14 Cf 15 Cf 16 Cf 17 Cf 18 Cf 19 Cf 20 Cf 21 Cf 22 Cf 23 Cf 24 Cf 25 Cf 26 Cf 27 Cf 28 Cf 27 Cf 30 Cf 31 Cf 33 Cf 31 Cf 33 Cf 34 Cf 35 Cf 37 Cf 38 Cf 39 Cf 31 Cf 31 Cf 33 Cf 34 Cf 35 Cf 36 Cf 37 Cf 38 Cf 39 Cf 40 El 41 El 42 Ef 43 Ef 44 Ef 45 Ff 46 Ff 47 Ff 48 Gf 49 Gf	RBP-Petitions under Arbitration and Conciliation Act G-Admirality Suit.  APL-Bail Application. REF-Reference under Central Excise Act. MAPL-Miscellaneous Applications. MPAT-Company Act. MP-Civil Miscellaneous Petition DA-Appeals against judgement in Comp.Pet. DAPL-Appl.in pending Proceeding(Comp. Act.) DNTAC-Appeals against orders in Civil Contempt DNTAR-Appeals against orders in Crl.Cont.matter DNTC-Cotempt of Court Cases (Civil contempt) DNTC(CPC)-Contempt Petition in Cuttack Bench DNTC(CP)-Contempt Petition in Bhubaneswar Bench DNTR-Proceeding relating to Criminal Contempt DNTR-Proceeding relating to Criminal Contempt DNTR-Orginal Petition (Companies Act.) CA-Criminal Appeals RLA-Appeal against Judgement/Sentence.	1 3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
7 AS 8 BI 9 CI 10 CI 11 CI 11 CI 12 CI 13 CC 14 CC 15 CC 16 CC 17 CC 18 CC 20 CC 21 CC 22 CI 23 CI 24 CI 25 CI 26 CI 27 CI 28 CI 29 CI 30 CC 31 CC 31 CC 33 CC 33 CC 33 CC 33 CC 33 CC 34 CC 44 CI 45 FF 46 FF 47 FF 48 GG 49 GG	G-Admirality Suit.  APL-Bail Application.  GREF-Reference under Central Excise Act.  MAPL-Miscellaneous Applications.  MPAT-Company Act.  MP-Civil Miscellaneous Petition  DA-Appeals against judgement in Comp.Pet.  DAPL-Appl.in pending Proceeding(Comp. Act.)  DNTAC-Appeals against orders in Civil Contempt  DNTAR-Appeals against orders in Crl.Cont.matter  DNTC-Cotempt of Court Cases (Civil contempt)  DNTC(CPC)-Contempt Petition in Cuttack Bench  DNTC(CP)-Contempt Petition in Bhubaneswar Bench  DNTR-Proceeding relating to Criminal Contempt  DPET-Orginal Petition (Companies Act.)  MA-Criminal Appeals  RLA-Appeal against Judgement/Sentence.	1 3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
8 BI 9 Ci 10 Ci 11 Ci 11 Ci 12 Ci 13 Ci 14 Ci 15 Ci 16 Ci 17 Ci 18 Ci 19 Ci 20 Ci 21 Ci 22 Ci 23 Ci 24 Ci 25 Ci 26 Ci 27 Ci 28 Ci 29 Ci 30 Ci 31 Ci 33 Ci 31 Ci 33 Ci 33 Ci 34 Ci 35 Ci 37 Ci 38 Di 39 Ei 40 Ei 41 Ei 42 Ei 43 Ei 44 Ei 45 Fr 46 Fr 47 Fr 48 Gi 49 Gi	APL-Bail Application.  EREF-Reference under Central Excise Act.  MAPL-Miscellaneous Applications.  MPAT-Company Act.  MP-Civil Miscellaneous Petition  DA-Appeals against judgement in Comp.Pet.  DAPL-Appl.in pending Proceeding(Comp. Act.)  DNTAC-Appeals against orders in Civil Contempt  DNTAR-Appeals against orders in Crl.Cont.matter  DNTC-Cotempt of Court Cases (Civil contempt)  DNTC(CPC)-Contempt Petition in Cuttack Bench  DNTC(CP)-Contempt Petition in Bhubaneswar Bench  DNTR-Proceeding relating to Criminal Contempt  DPET-Orginal Petition (Companies Act.)  MA-Criminal Appeals  RLA-Appeal against Judgement/Sentence.	3129 1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
9 Ct 10 Ct 11 Ct 11 Ct 12 Ct 13 Ct 14 Ct 15 Ct 16 Ct 17 Ct 18 Ct 19 Ct 20 Ct 21 Ct 22 Ct 23 Ct 24 Ct 25 Ct 27 Ct 28 Ct 27 Ct 28 Ct 29 Ct 30 Ct 31 Ct 33 Ct 33 Ct 33 Ct 34 Ct 35 Ct 36 Ct 37 Ct 38 Ct 39 Ct 40 Et 41 Et 42 Et 44 Et 44 Et 44 Et 45 Fr 46 Fr 47 Fr 48 Gr 49 Gr 49 Gr	REF-Reference under Central Excise Act.  MAPL-Miscellaneous Applications.  MPAT-Company Act.  MP-Civil Miscellaneous Petition  DA-Appeals against judgement in Comp.Pet.  DAPL-Appl.in pending Proceeding(Comp. Act.)  DNTAC-Appeals against orders in Civil Contempt  DNTAR-Appeals against orders in Crl.Cont.matter  DNTC-Cotempt of Court Cases (Civil contempt)  DNTC(CPC)-Contempt Petition in Cuttack Bench  DNTC(CP)-Contempt Petition in Bhubaneswar Bench  DNTR-Proceeding relating to Criminal Contempt  DPET-Orginal Petition (Companies Act.)  MA-Criminal Appeals  RLA-Appeal against Judgement/Sentence.	1 3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
10 CI 11 CI 12 CI 13 CC 14 CC 15 CC 16 CC 17 CC 18 CC 20 CC 21 CC 22 CI 23 CI 24 CI 25 CI 26 CI 27 CI 28 CI 29 CI 30 CI 31 CI 33 CC 33 CC 31 CC	MAPL-Miscellaneous Applications.  MPAT-Company Act.  MP-Civil Miscellaneous Petition  DA-Appeals against judgement in Comp.Pet.  DAPL-Appl.in pending Proceeding(Comp. Act.)  DNTAC-Appeals against orders in Civil Contempt  DNTAR-Appeals against orders in Crl.Cont.matter  DNTC-Cotempt of Court Cases (Civil contempt)  DNTC(CPC)-Contempt Petition in Cuttack Bench  DNTC(CP)-Contempt Petition in Bhubaneswar Bench  DNTR-Proceeding relating to Criminal Contempt  DPET-Orginal Petition (Companies Act.)  CA-Criminal Appeals  RLA-Appeal against Judgement/Sentence.	3285 71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
11 CT 12 CT 13 CC 14 CC 15 CC 16 CC 17 CC 18 CC 20 CC 21 CC 22 CF 23 CF 24 CF 25 CF 26 CF 27 CF 28 CF 29 CF 30 CC 31 CC	MPAT-Company Act. MP-Civil Miscellaneous Petition DA-Appeals against judgement in Comp.Pet. DAPL-Appl.in pending Proceeding(Comp. Act.) DNTAC-Appeals against orders in Civil Contempt DNTAR-Appeals against orders in Crl.Cont.matter DNTC-Cotempt of Court Cases (Civil contempt) DNTC(CPC)-Contempt Petition in Cuttack Bench DNTC(CP)-Contempt Petition in Bhubaneswar Bench DNTR-Proceeding relating to Criminal Contempt DPET-Orginal Petition (Companies Act.) MA-Criminal Appeals RLA-Appeal against Judgement/Sentence.	71 2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
12	MP-Civil Miscellaneous Petition DA-Appeals against judgement in Comp.Pet. DAPL-Appl.in pending Proceeding(Comp. Act.) DNTAC-Appeals against orders in Civil Contempt DNTAR-Appeals against orders in Crl.Cont.matter DNTC-Cotempt of Court Cases (Civil contempt) DNTC(CPC)-Contempt Petition in Cuttack Bench DNTC(CP)-Contempt Petition in Bhubaneswar Bench DNTR-Proceeding relating to Criminal Contempt DPET-Orginal Petition (Companies Act.) DA-Criminal Appeals RLA-Appeal against Judgement/Sentence.	2583 19 2 5 1 10397 28 31 235 112 983 11689 1350
13	OA-Appeals against judgement in Comp.Pet. OAPL-Appl.in pending Proceeding(Comp. Act.) ONTAC-Appeals against orders in Civil Contempt ONTAR-Appeals against orders in Crl.Cont.matter ONTC-Cotempt of Court Cases (Civil contempt) ONTC(CPC)-Contempt Petition in Cuttack Bench ONTC(CP)-Contempt Petition in Bhubaneswar Bench ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) OA-Criminal Appeals OA-Appeal against Judgement/Sentence.	19 2 5 1 10397 28 31 235 112 983 11689 1350
14	DAPL-Appl.in pending Proceeding(Comp. Act.) DNTAC-Appeals against orders in Civil Contempt DNTAR-Appeals against orders in Crl.Cont.matter DNTC-Cotempt of Court Cases (Civil contempt) DNTC(CPC)-Contempt Petition in Cuttack Bench DNTC(CP)-Contempt Petition in Bhubaneswar Bench DNTR-Proceeding relating to Criminal Contempt DPET-Orginal Petition (Companies Act.) DA-Criminal Appeals ELA-Appeal against Judgement/Sentence.	2 5 1 10397 28 31 235 112 983 11689 1350
15	ONTAC-Appeals against orders in Civil Contempt ONTAR-Appeals against orders in Crl.Cont.matter ONTC-Cotempt of Court Cases (Civil contempt) ONTC(CPC)-Contempt Petition in Cuttack Bench ONTC(CP)-Contempt Petition in Bhubaneswar Bench ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) CA-Criminal Appeals CLA-Appeal against Judgement/Sentence.	5 1 10397 28 31 235 112 983 11689 1350
16 CO 17 CO 18 CO 19 CO 20 CO 21 CO 22 CO 22 CO 23 CO 24 CO 25 CO 26 CO 27 CO 28 CO 30 CO 31 CO 33 CO 34 CO 35 CO 36 CO 37 CO 38 DO 38 DO 39 EO 40 EL 41 EL 42 ES 44 ES 45 FA 46 FA 47 FA 48 GG 49 GG	ONTAR-Appeals against orders in Crl.Cont.matter ONTC-Cotempt of Court Cases (Civil contempt) ONTC(CPC)-Contempt Petition in Cuttack Bench ONTC(CP)-Contempt Petition in Bhubaneswar Bench ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) CA-Criminal Appeals CLA-Appeal against Judgement/Sentence.	1 10397 28 31 235 112 983 11689 1350
17 CC 18 CC 19 CC 20 CC 21 CC 22 CC 23 CC 24 CC 25 CC 26 CC 27 CC 28 CC 29 CC 30 CC 31 CC 31 CC 31 CC 31 CC 32 CC 33 CC 44 CC 45 CC 46 CC 47 CC 48 CC	ONTC-Cotempt of Court Cases (Civil contempt) ONTC(CPC)-Contempt Petition in Cuttack Bench ONTC(CP)-Contempt Petition in Bhubaneswar Bench ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) CA-Criminal Appeals CLA-Appeal against Judgement/Sentence.	10397 28 31 235 112 983 11689 1350
18 CC 19 CC 20 CC 21 CC 22 CF 23 CF 24 CF 25 CF 26 CF 27 CF 28 CF 29 CF 30 CF 31 CF 32 CF 33 CC 33 CC 33 CC 34 CC 35 CC 36 CC 37 CC 38 CF 40 EF 41 EF 42 EF 43 EF 44 EF 44 EF 45 FF 46 FF 48 GF 49 GF	ONTC(CPC)-Contempt Petition in Cuttack Bench ONTC(CP)-Contempt Petition in Bhubaneswar Bench ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) CA-Criminal Appeals CLA-Appeal against Judgement/Sentence.	28 31 235 112 983 11689 1350
19 CC 20 CC 21 CC 22 CF 23 CF 24 CF 25 CF 26 CF 27 CF 28 CF 29 CF 30 CF 31 CF 32 CF 33 CC 33 CC 33 CC 34 CC 37 CC 38 CF 40 EL 41 EL 42 ES 44 ES 44 ES 44 ES 44 ES 44 ES 45 FF 46 FF 48 GG 49 GG	ONTC(CP)-Contempt Petition in Bhubaneswar Bench ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) CA-Criminal Appeals CLA-Appeal against Judgement/Sentence.	31 235 112 983 11689 1350
20 CC 21 CC 22 CF 23 CF 24 CF 25 CF 26 CF 27 CF 28 CF 29 CF 30 CF 31 CF 32 CF 33 CC 33 CC 33 CC 33 CC 34 CC 35 CC 36 CC 37 CC 38 DC 36 CC 37 CC 38 DC 36 CC 37 CC 38 DC 40 EL 41 EL 42 EC 43 EC 44 EC 45 FF 46 FF 47 FF 48 GG 49 GG	ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) A-Criminal Appeals ALA-Appeal against Judgement/Sentence.	235 112 983 11689 1350
20 CC 21 CC 22 CF 23 CF 24 CF 25 CF 26 CF 27 CF 28 CF 29 CF 30 CF 31 CF 32 CF 33 CC 33 CC 33 CC 33 CC 34 CC 35 CC 36 CC 37 CC 38 DC 36 CC 37 CC 38 DC 36 CC 37 CC 38 DC 40 EL 41 EL 42 EC 43 EC 44 EC 45 FF 46 FF 47 FF 48 GG 49 GG	ONTR-Proceeding relating to Criminal Contempt OPET-Orginal Petition (Companies Act.) A-Criminal Appeals ALA-Appeal against Judgement/Sentence.	983 11689 1350
21 CC 22 CF 23 CF 24 CF 25 CF 26 CF 27 CF 28 CF 29 CF 30 CF 31 CF 32 CF 33 CC 33 CC 33 CC 33 CC 33 CC 34 CC 35 CC 36 CC 37 CC 38 DF 39 EC 40 EL 41 EL 42 ES 43 ES 44 ES 44 ES 45 FF 46 FF 47 FF 48 GF 49 GF	OPET-Orginal Petition (Companies Act.) A-Criminal Appeals ALA-Appeal against Judgement/Sentence.	983 11689 1350
22 Ci 23 Ci 24 Ci 25 Ci 26 Ci 27 Ci 28 Ci 29 Ci 30 Ci 31 Ci 32 Ci 33 CS 34 CC 33 CS 34 CC 37 CV 38 DS 39 EC 40 EL 41 EL 42 ES 44 ES 44 ES 44 ES 45 FA 46 FA 47 FA 48 GG 49 Gi	A-Criminal Appeals RLA-Appeal against Judgement/Sentence.	983 11689 1350
23 Ci 24 Ci 25 Ci 26 Ci 27 Ci 28 Ci 29 Ci 30 Ci 31 Ci 32 Ci 33 CS 34 CC 35 CV 36 CV 37 CV 38 DS 38 DS 39 EC 40 EL 41 EL 42 ES 44 ES 44 ES 44 ES 45 FA 46 FA 47 FA 48 GG 49 Gi	LA-Appeal against Judgement/Sentence.	1350
24 Ci 25 Ci 26 Ci 27 Ci 28 Ci 29 Ci 30 Ci 31 Ci 32 Ci 33 CS 34 CC 35 CV 36 CV 37 CV 38 DS 39 EC 40 EL 41 EL 42 ES 44 ES 44 ES 44 ES 45 FA 46 FA 47 FA 48 GG 49 Gi		1350
25		
26	RLMA-Other Miscellaneous Application.	849
27 Ci 28 Ci 29 Ci 30 Ci 31 Ci 32 Ci 33 Ci 33 Ci 33 Ci 34 Ci 35 Ci 36 Ci 37 Ci 38 Di 39 Ec 40 El 41 El 42 Ei 44 Ei 45 Fr 46 Fr 47 Fr 48 Gr 49 Gr	RLMC-Appl.under Sec.482 Cr.P.C.	4200
28	RLMP-Criminal Miscellaneous Petition	825
29 Ci 30 Ci 31 Ci 32 Ci 33 Ci 33 Ci 34 Ci 35 Ci 36 Ci 37 Ci 38 Di 39 Ec 40 El 41 El 42 Ei 43 Ei 44 Ei 44 Ei 45 Fr 46 Fr 47 Fr 48 Gr 49 Gr	RLREV-Criminal Revision.	9519
30 Ci 31 Ci 32 Ci 33 Ci 33 Ci 34 Ci 35 Ci 36 Ci 37 Ci 38 Di 39 Ec 40 El 41 El 42 Ei 43 Ei 44 Ei 45 Fr 46 Fr 47 Fr 48 Gr 49 Gr	RLTR-Original Trial.	1
31 Ci 32 Ci 33 Ci 33 Ci 34 Ci 35 Ci 36 Ci 37 Ci 38 Di 39 Ec 40 El 41 El 42 Ei 43 Ei 44 Ei 45 Fr 46 Fr 48 Gr 49 Gr	MC-Criminal Miscellaneous Case	30
32 CF 33 CS 34 CS 35 CS 36 CS 37 CS 38 DS 39 ES 40 EL 41 EL 42 ES 43 ES 44 ES	RP-Revision Petition.	190
33 CS 34 CU 35 CV 36 CV 37 CV 38 DS 39 EC 40 EL 41 EL 42 ES 43 ES 44 ES 44 ES 45 FA 46 FA 47 FA 48 GG 49 GG	REV-Criminal Revision	211
34 CU 35 CV 36 CV 37 CV 38 DS 39 EC 40 EL 41 EL 42 ES 43 ES 44 ES 44 ES 45 FA 46 FA 47 FA 48 GA 49 GG	G(OS)-Civil suits.	1
35 CV 36 CV 37 CV 38 DS 39 ECC 40 ELC 41 ELC 42 ES 43 ES 44 ES 44 ES 45 FA 46 FA 47 FA 48 GA 49 GG	ISREF-Reference under Customs Act.	1
36 CV 37 CV 38 DS 39 ECC 40 ELC 41 ELC 42 ES 43 ES 44 ES 45 FA 46 FA 47 FA 48 GA 49 GG	/A-Civil Appeals	2
37 CV 38 DY 39 EC 40 EL 41 EL 42 EY 43 EY 44 EY 45 FF 46 FF 47 FF 48 GG 49 GG	/REV-Civil Revision.	16
38 D: 39 EC 40 EL 41 EL 42 EX 43 EX 44 EX 45 FA 46 FA 47 FA 48 GA 49 GG	/RVW-Civil Review.	20
39 EC 40 EL 41 EL 42 E) 43 E) 44 E) 45 F/ 46 F/ 47 F/ 48 G/ 49 G	GREF-Confirmation under Sec.336 Cr.P.C.	7
40 EL 41 EL 42 E2 43 E2 44 E2 45 F4 46 F4 47 F4 48 G6 49 G6	E-Execution Case.	1
41 EL 42 E 5 43 E 5 44 E 5 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6	Execution Case. A-Appeals from Judgement in Election Pet.	14
42 EX 43 EX 44 EX 45 FA 46 FA 47 FA 48 GA 49 GG		
43 E) 44 E) 45 F/ 46 F/ 47 F/ 48 G/ 49 G	PET-Election Petitions.	21
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45 FA 46 FA 47 FA 48 GA 49 GO	OS-Execution Application.	4
46 FA 47 FA 48 GA 49 GO	P-Execution Petition.	41
47 FA 48 GA 49 GG	-First Appeal	137
48 G/ 49 G/	O-First Appeal from Orders.	3084
49 G	(OS)-FA from Judgement in original suits.	1
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	CRLA-Government Appeals	25
	CRLA-Government Appeals JAP-Pet. under Guardianship and Wards Act.	1
	CRLA-Government Appeals  JAP-Pet. under Guardianship and Wards Act.  (M)-Main Petition (Insolvency Act)	251
	CRLA-Government Appeals  JAP-Pet. under Guardianship and Wards Act.  (M)-Main Petition (Insolvency Act)  A-Appeals Income-tax	13
	CRLA-Government Appeals  JAP-Pet. under Guardianship and Wards Act.  (M)-Main Petition (Insolvency Act)  A-Appeals Income-tax  RA-Jail Criminal Appeals	985
	CRLA-Government Appeals  JAP-Pet. under Guardianship and Wards Act.  (M)-Main Petition (Insolvency Act)  A-Appeals Income-tax  RA-Jail Criminal Appeals  RLA-Jail Criminal Appeal	1 4 4
	CRLA-Government Appeals  JAP-Pet. under Guardianship and Wards Act.  (M)-Main Petition (Insolvency Act)  A-Appeals Income-tax  RA-Jail Criminal Appeals  RLA-Jail Criminal Appeal  RLRV-Jail Criminal Revision.	11
	CRLA-Government Appeals  JAP-Pet. under Guardianship and Wards Act.  (M)-Main Petition (Insolvency Act)  A-Appeals Income-tax  RA-Jail Criminal Appeals  RLA-Jail Criminal Appeal	1
58 LA	CRLA-Government Appeals JAP-Pet. under Guardianship and Wards Act. (M)-Main Petition (Insolvency Act) A-Appeals Income-tax RA-Jail Criminal Appeals RLA-Jail Criminal Appeal RLRV-Jail Criminal Revision. RMC-Jail Criminal Misc.Case. A-Appeals (Land Acquisition Act)	

60	MACA-Motor Accident Appeals.	5542
61	MAC-Motor Accident Claims.	1
62	MA-Miscellaneous Appeals	54
63	MATA-Matrimonial Cases (Appeals)	1310
64	MFA-FA against Spl. Jurisdiction Cases.	5
65	MJC-Misc.Judicial Case.	59
66	MSA-SA from judgements in Misc. Cases.	115
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68	OJC-Original Jurisdiction case (Writ)	408
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	64
72	OTC-Other Tax Case.	1
73	OVTA-Tax Appeal Under OVAT Act	1
74	RFA-FA from Judgement and Decree in Suit	454
75	RPFAM-Revision US 19 of Family Court Act.	866
76	RSA-Second Appeal from Judgement and Decree.	6798
77	RVWPET-Review Petition.	2295
78	RVWPET(RPC)-Review Petition in Cuttack Bench	39
79	RVWPET(RP)-Review Petition in Bhubaneswar Bench	24
80	SAO-Second Appeal from Appellate Order.	196
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82	SCLP-Pet.for leave to appeal to Supreme Court	1
83	SJC-Special Jurisdiction Case (Tax Matters)	108
84	SM-Suo Motu.	43
85	SPA-Sp.Appeal before DB	1
86	STAPL-Appl.for direction to make a reference.	2
87	STREV-Sales Tax Revision.	448
88	TA-Tax Appeal	11
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90	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	199
91	TRP(C)-Transfer Petition under Sec.24 CPC	908
92	WA-Appeals before DB against SB Judgement	3586
93	WPC(OAB)-Original Application in Berhampur Bench	1
94	WPC(OAC)-Original Application in Cuttack Bench	955
94		955
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96	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	32
97	WPC(OAPPC)-Original Application Permission Petition in Cuttack	21
98	WPC(OAS)-Original Application in Sambalpur Bench	32
99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	221
100	WPC(TAC)-Transfer Application in Cuttack Bench	4
101	WPC(T)-Temporary Number in Bhubaneswar	4
102	WP(C)-Writ Petition under Art.226 and 227.	56844
	Grand Total	141227